

CENTRAL COMMISSIONER & JUDGE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Civil Misc. Contempt Application No. 46 of 2006
In
Original Application No. 1080 of 2004

Dated this the 20th day of July, 2006

Hon'ble Mr. A.K. Bhatnagar, Member (J)
Hon'ble Mr. P.K. Chatterji, Member (A)

Abdul Salam, aged about 63 years S/o Late Miyadeen R/o 122 A/4
Mehandori, P.O. Cavalry Lines, Allahabad.

Applicant

{By Advocates S/Shri Swayambar Lal}

Versus

Col. Rajbeer Singh, Commandant Central Ordnance Depot, Cheoki,
Allahabad.

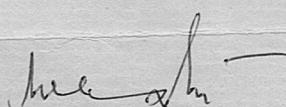
Respondent

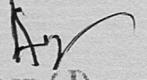
{By Advocate Shri Shesh Mani Mishra}

ORDER

Hon'ble Mr. A.K. Bhatnagar, Member (J)

Learned counsel for the respondents stated that due compliance of the Order passed in O.A. No.1080/04 has been fully made, as stated in paragraph no.5 of the counter affidavit. Counsel for the applicant fairly concedes and admits that the order of this Tribunal has been complied with. Under the facts and circumstances, we are of the view that present Contempt Application does not survive. Accordingly, Contempt Application is dismissed and notice issued to the respondent is discharged.


Member (A)


Member (J)

/M.M./